## DELHI LEGISLATIVE ASSEMBLY BULLETIN PART-I (Brief summary of Proceedings)

Thursday 25<sup>th</sup> June, 2009/Ashadha 4, 1931(Saka)

No.15		
1.	2.04	Dr. Yoganand Shastri, Hon'ble Speaker in Chair.
	P.M	
2.	2.05	Question Hour: Starred questions No. 141, 142 & 144, 145 were
	P.M.	asked and replied.
		Replies to Starred questions No 143, 146 to 160 and Un-starred
		questions No. 355 to 388 were placed on the Table.
3.	3.02	Shri Kanwar Karan Singh, Hon'ble Member sought the fate of his
	P.M.	Calling Attention Notice regarding the termination of 790 workers of
		Hardayal Municipal Library.
		The Chair ruled that though the matter is of urgent public
		importance but it was not admissible due to the shortage of time.
		However the notice has been sent to the Minister concerned and
		also ruled that the Members can raise this issue under Rule-280.
4.	3.06	Special Mention (Rule-280): The following Members raised matters
	P.M.	under Rule 280:
		1. Shri Jai Bhagwan Aggarwal
		2. Shri Veer Singh Dhingan
		3. Shri Naresh Gaur (Minister of Health intervened.)
		4. Shri S.P.Ratawal
		5. Shri Dharam Deo Solanki
		6. Shri Kulwant Rana
5.	3.25	Shri Sahab Singh Chauhan raised the question of quorum.
	P.M.	Quorum Bell was rung due to lack of quorum.
6.	3.26 P.M.	Quorum completed.
7.	P.W.	Special Mantion control
1.		<b>Special Mention contd</b> 7.Shri Mohan Singh Bisht
		8. Shri Bharat Singh
		9. Prof. Vijay Kumar Malhotra
		10. Shri Sunil Kumar
8.	3.48	10. Shri Sunil Kumar
8.	3.48 P.M.	10. Shri Sunil Kumar 11. Shri Arvinder Singh (Chief Minister intervened.)
8.		<ul><li>10. Shri Sunil Kumar</li><li>11. Shri Arvinder Singh (Chief Minister intervened.)</li><li>Leader of Opposition and other Members of Bhartiya Janta Party raised the issue of shortage of water and electricity in the Capital. Chief Minister intervened in the matter.</li></ul>
8.		<ul><li>10. Shri Sunil Kumar</li><li>11. Shri Arvinder Singh (Chief Minister intervened.)</li><li>Leader of Opposition and other Members of Bhartiya Janta Party</li><li>raised the issue of shortage of water and electricity in the Capital.</li></ul>
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		15. Shri Parlad Singh Sawhney (Minister of Urban Development
0	4.00	intervened.)
9.	4.00 P.M.	House adjourned for tea-break.
10.	4.33	House reassembled.
10.	ч.35 Р.М.	House reassembled. Hon'ble Speaker in Chair.
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11.	4.33 P.M.	<ul> <li>Papers laid on the Table:</li> <li>Dr. A.K.Walia, Minister of Finance laid the copy of following papers: <ul> <li>(i) Notification No.F.40 (6) (3)/AC-2008/508-512, dated</li> <li>23.02.2009 regarding Annual Report of Delhi Financial Corporation for the year 2007-08(English &amp; Hindi).</li> <li>(ii) Annual Report of Delhi Financial Corporation for the year 2007-08 (Hindi, English, Punjabi &amp; Urdu).</li> </ul> </li> <li>(iii) Separate Audit Report of Comptroller and Auditor General of India in respect of Delhi Financial Corporation for the year</li> </ul>
	_	2007-08 (Hindi, English, Punjabi & Urdu).
12.	4.34	Members of the Bhartiya Janta Party walked out from the
l .	P.M.	House.
13.	4.35	<u>Discussion on Annual Budget 2009-2010:</u>
	P.M.	Discussion on Annual Budget 2009-2010 presented by the Finance Minister on 22nd June, 2009. The following Members participated in the debate:
		11. Shri Tarvinder Singh Marwah
14.	4.55 P.M.	Shri Arvinder Singh Lovely, Minister of Education announced that
	1.111.	the schools of the Delhi Government would remain closed up to 7 <sup>th</sup> July, 2009 due to hot weather.
15.	4.57	Discussion on Annual Budget 2009-10 contd
10.	P.M.	12. Shri Jai Kishan
	1.111.	13. Shri Rama Kant Goswami
16.	5.33	Discussion on Annual Budget concluded.
	P.M.	Minister of Finance replied to the debate.
17.	5.52	<u>Consideration and Voting on the Demand for Grants (2009-10):</u>
17.	P.M.	The Minister of Finance moved that the Demand for Grants for the year 2009-10 be considered. The demands for Grants were considered and passed.
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		<b><u>Appropriation (No. 2) Bill, 2009:</u></b> The Minister of Finance introduced the 'Appropriation (No. 2) Bill,
		2009 with the leave of the House.
		The Minister of Finance moved that the Bill be considered.
		The Bill was considered clause-wise.
		The Minister of Finance moved that the Bill be passed.
		The Motion was put to vote and adopted.
18.	6.00	House Adjourned up to 2.00 PM on 26 <sup>th</sup> June, 2009.
D. 11 ·	P.M.	
Delhi		Siddharath Rao
25 <sup>th</sup> Ji	ine, 2009	Secretary